2. MR. DIBANATH DEY, Adv. 3. MR. J. PATNAIK, PCS. 115

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P No.118/2017 C.P No. 985/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M.

Name of the Company Under Section		Novelty Commodities Pvt Ltd 391(2),394		
/·	TIAINLA Deputy Div	Minist	Regional Director (GR) Try of Corporate Le , GOI	20.12.17
1. MR	. NIRMALY D	ASGUPTA. Adu 7		

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Central Government has filed reply wherein certain objection has been raised. Ld. Counsel for the petitioner submitted that he needs some time to file reply to the Central Government. Prayer is allowed.

List it on 21/02/2018.

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(Jinan K.R.) Member (J)

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(V.P.Singh) Member (J)

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